

12.02 hrs.

## ESTIMATES COMMITTEE

TWENTY-FOURTH AND TWENTY-FIFTH  
REPORTS

**Shri Dasappa** (Bangalore): I beg to present the following Reports of Estimates Committee:—

- (i) Twenty-fourth Report relating to action taken by Government on the recommendations contained in the Fourteenth Report of the Estimates Committee (Second Lok Sabha) on the erstwhile Ministry of Education and Scientific Research—Special Education.
- (ii) Twenty-fifth Report relating to action taken by Government on the recommendations contained in the Forty-ninth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Finance—Organisation of the Department of Revenue—Central Board of Revenue.

## \*DEMANDS FOR GRANTS—RAILWAYS—Contd.

## DEMAND No. 1 Contd.

**Mr. Speaker:** We take up further discussion on Demands for Grants. Out of seven hours, 2 hours and 15 minutes have been consumed. Four hours and 15 minutes remain. Any hon. Member wishing to speak? **Shri P. R. Patel.**

**Shri P. R. Patel** (Patan): Mr. Speaker, Sir, I thank you for the opportunity . . .

**Shri Hari Vishnu Kamath** (Hoshangabad): Will the statement of the hon. Home Minister be made definitely at 1 o'clock and not earlier? Once it happened that such a statement came 10 minutes earlier.

**Mr. Speaker:** He announced that he will make it at 1 o'clock. It might be 5 or 10 minutes later.

**Shri Hari Vishnu Kamath:** Not earlier.

**Shri P. R. Patel:** I think you for the opportunity given to me to congratulate the Railway Minister on the progress done. I will take this opportunity to bring to his notice certain points and I hope they will be considered.

First of all, I will refer to Gandhi-gram. This station was known as Ellis Bridge before. That station along with Sharkhej and Sabarmati—the whole railway line is being shifted from that place to some place outside the limits of Ahmedabad corporation. I would like to know why the shifting is done, whether it is in the interests of the passengers, whether the passengers using the line have requested the Government to shift the line or is it to oblige certain interested persons of Ahmedabad? I know that it is at the instance of the Ahmedabad Corporation, I would like to know whether the Ahmedabad Corporation is the only user of this line? I would like to know whether any representative of the Ahmedabad constituency in the Lok Sabha is against the shifting of this line? I would like to know whether Government received any representations from the citizens of Ahmedabad? I would also like to know from Government whether they received protests from the villagers using this line?

It is a fact, as I am informed, that some people are owning some lands where the new stations are to be put up, and the shifting of the railway line from the old site to the new site would benefit those persons who are owning the lands there, because the value will be increased.

\*Moved with the recommendation of the President.